

12

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New)
CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)**



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017**

Name of the Company: Nareshkumar Mangeram Mittal
V/s.
Blue Orange Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODDAWALA RANJIT KEJRIWAL	ADVOCATE PRACTISING C.S.	} Proposed Respondent No. 5.	
2.	DHIREN R. DAVE	PCS	Petitioner	

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. pavan Godiawala present for proposed Respondent no. 5.

At request of learned PCS for Petitioner.

List the matter on 06.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of April, 2017.